

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

CIVIL JUDGES (JUNIOR DIVISION) – Postings of newly appointed Civil Judges (Junior Division) and Transfers and Postings of Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.775/2026-B.SPL.

NOTIFICATION NO.653–B.SPL.

DATED:19.09.2026

G.O.Ms.No.157, Law (L and LA&J-Home-Courts. A) Department,
dated 27.08.2026.

The High Court made the following postings and transfers of Civil Judges (Junior Division):-

The candidates mentioned in Column Number 2 who have been appointed as Civil Judge (Junior Division) by direct recruitment vide G.O.Ms.No.157 Law (L.A & J – Home Courts.A) Department dated 27.08.2026 from the Government of Andhra Pradesh, are posted to the Courts mentioned in Column Number 3; and are directed to take charge of their respective posts from the officers mentioned in Column Number 4 of the corresponding row.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	SRI L SURYA HEMANTH Flat No.B 210, Devi homes apartment, KRM colony, Chaitanya nagar, Maddilapalem, Visakhapatnam-530013.	Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate, Visakhapatnam. (POST KEPT VACANT)	II Additional Civil Judge (Junior Division)-cum-VIII Addl. Judicial Magistrate, Visakhapatnam.
2.	MS. DARISI VENKATA SATYA DHANUSHA H.No.16, Brundavanam Housing colony, Kavali, SPSR Nellore-524201.	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Chirala, Prakasam District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Chirala, Prakasam District.

SL NO	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
3.	MS. NALLURI GOWTHAMI #7-1202/B, Hari Hara Nagar, 2 nd lane, Mangamur road, Ongole, Prakasam-523002.	Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nellore.
4.	SRI TATIREDDY KIRANKUMAR REDDY #4-1, Pedda Bajar, Racherla Peapully(M), Kurnool-518220.	II Addl. Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
5.	MS. RASAMSETTY SAI SREE KEERTHIKA #17-5-10/A, Opp. Syndicate Bank, Raja Bazaar, Vizianagaram-535002.	III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram, East Godavari District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Rajamahendravaram, East Godavari District.
6.	SRI POTLURI RISHI KIRAN #19-359, near Krishna Mandiram, Kamati street, Chinna bazar, Nellore-524001.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Chittoor (POST KEPT VACANT)	III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Chittoor
7.	MS. KOTTANA BINDU #27-2-53/2, Srinagar, Gajuwaka, Visakhapatnam-530026.	Special Judicial Magistrate of First Class, Excise Court, Srikakulam. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-Judicial Magistrate of First Class, Srikakulam.
8.	MS. VENNAPOUSA SUPRIYA Flat No.B1, Satya nivas, 3 rd floor, C.L.Purohit street, Urmila nagar, Bhavanipuram, Vijayawada, Krishna-520012.	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadepalligudem, West Godavari District.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
9.	SRI BONIGE LIKHI PRAKASH D.No.5-49, Chityala(V), Gopalapuram(M), West Godavari-534316.	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Giddalur, Prakasam District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Giddalur, Prakasam District.
10.	SRI MEEGADA UDAY SHANKAR D.No.2-82, MIG-I-82, M.N.M.Nilayam, Midhilapuri vuda colony, Madhurawada, Visakhapatnam-530041.	IV Additional Civil Judge (Junior Division)-cum-IV Additional Judicial Magistrate of First Class, Tirupati, Chittoor District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tirupati, Chittoor District.
11.	MS. DYAWAR CHANDRALEKHA H.No.1-1-47/23/219, new Kumhariwada, Adilabad, Telangana-504001.	III Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Dharmavaram, Ananthapuramu District.
12.	MS. DAMARAMADUGU DIVYA SREE #16-8-288, Vaishnavi palace, Flat no.201, First road, near Ayush Dental care, Ramalingapuram, Nellore-524003.	III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati, Chittoor District (Juvenile Court) (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.
13.	SMT. AVVARI VENKATA NAGA MAHA LAKSHMI GAYATHRI H.No.1-2, Sowpadu(V), Guntur-522017.	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Narsipatnam, Visakhapatnam District.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
14.	SMT. TURIMELLA SUSHMA D.No.20-5-666/1, 3 rd lane Mutyalareddy nagar, Opp. Hindu Men's Medical Hostel road, Ward No.4, Amaravathi road, Guntur-522007.	II Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Nandyal, Kurnool District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-Judicial Magistrate of First Class, Nandyal Kurnool District.
15.	MS. PELLAKURU CHENCHU KRISHNA PRIYANKA DEVI #27-3-2342, Ring road, NTR nagar, Nellore- 524002.	Special Judicial Magistrate of First Class, Excise Court, Kadapa (POST KEPT VACANT)	III Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kadapa.
16.	MS. SATULURI YAMUNA D.No.32-93, Ragannapalem, Chilakaluripet, Guntur- 522616.	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kanigiri, Prakasam District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kanigiri, Prakaswam District.
17.	MS. MARPU SAISRUJANA D.No.1-379, Sainik nagar, Tekkali, Srikakulam- 532201.	Additional Civil Judge (Junior Division), Parvathipuram, Viziangaram District, Vice Smt. Sowmya Josphine transferred.	SMT. SOMYA JOSPHINE
18.	MS. AKARI LIKHITHA H.No.10-61, Arunakka nagar, Srirampur colony, Nasipur, Mancherla, Adilabad, Telangana- 504303.	Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Sompeta, Srikakulam District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-Judicial Magistrate of First Class, Sompeta, Srikakulam District.
19.	SRI TIRUKALA UMA MAHESH Lakshmi Narasimha nilayam, Mittakandriga, Chittoor-517644.	II Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Proddatur, Kadapa District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Proddatur, Kadapa District.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
20.	MS. GURAJALA SHEETAL #25-5-1, Jayakrishna puram, Mondretivari street, Korukonda road, East Godavari-533105.	Principal Civil Judge (Junior Division), Srikalahasthi, Chittoor District. (POST KEPT VACANT)	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Satyaveedu, Chittoor District.
21.	MS. LOKAM SAI SWETHA B6 406, Aparna amarawathi one apartments, Kunchanapalli, Guntur-522501.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Amalapuram, Vice Ms. Sunkara Srirekha transferred.	MS. SUNKARA SRIREKHA
22.	SMT. BHEEMA MOHANA LAKSHMI #3-110, Annaswamipalli (V), Renigunta(M), Tirupati, Chittoor-517520.	III Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nandyal, Kurnool District.
23.	MS. AKKIRAJU AKHILA D.No.6-3-940, Maruthi Nagar, Anantapur-515001.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Madanapalle, Chittoor District.
24.	MS. DALAWAI YAGNASRI Plot No.112, Pragatools colony, Petbhasheera-bad, Pipeline road, Kompally, Jeedimetla, Hyderabad, Telangana-500067.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sullurpet, Nellore District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sullurpet, Nellore District.
25.	MS. NARASINGA PRATHYUSHA #27-6-14, Pilla Vari Street, Jampeta, Rajahmundry, East Godavari-533103.	II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District. (POST KEPT VACANT)	Special Judicial Magistrate of First Class, Mobile Court for trial of cases under (PCR) Act-cum-IX Addl. Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Machilipatnam, Krishna District.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
26.	MS. BADUGU SIRI VISWAJA HIND #26-1-1986/2, BV nagar, Nellore, SPSR Nellore-524004.	Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Jaggaiahpet, Krishna District.
27.	MS. KALAVALA SUKANYA H.No.41-30/1, Ramnagar, Ramakrishnapur, Adilabad, Telangana-504301.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandalur (POST KEPT VACANT)	Civil Judge (Junior Division), Rajampeta, Kadapa District.
28.	MS. AVIDI SUNEELA D.No.115-17-54, Konthamur-Katheru road, near Venkata Durga life fish centre, Rajamahendravaram, East Godavari-533102.	VI Additional Judicial Magistrate for trial of cases under MV Act (Mobile Court)-cum- VI Additional Civil Judge (Junior Division), Vijayawada, Krishna District. (POST KEPT VACANT)	VII Addl. Judicial Magistrate of First Class for Railways, Vijayawada, Krishna District.
29.	MS. DHARMAVARAPU MRUDULA #4-1245, near new Kijji school, Podili road, Darsi, Prakasam-523247.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Gudur, Nellore District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gudur, Nellore District.
30.	SMT. SYED MUNEERA H.No.18/284-2, BR street, Jammalamadugu, YSR Kadapa-516434.	IV Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandyal, Kurnool District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nandyal, Kurnool District.
31.	SMT. SHAIK RESHMA H.No.5-71, Kommuru, Kakumanu, Guntur-522235.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandikotkur, Kurnool District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nandikotkur, Kurnool District.

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
32.	SRI SHAIK MOHAMMAD AZAM H.No.9/59/8, Mangalagiri colony, B Thandrapadu, Kurnool-518007.	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Sidhout, Kadapa District. (POST KEPT VACANT)	III Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kadapa.
33.	SRI IMMADISSETTY YELLAMANDA RAO D.No.4-20, Immadisettyvaripalem, Bapatla, Guntur-522101.	Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ramachandrapuram, East Godavari District (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Ramachandrapuram, East Godavari District.
34.	SRI BANAVATHU VENKATA SAI NAIK #3-1-75/8, Kabela center, RR nagar, beside Flyover, Gangaraju korri, Krishna-520012.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Piler, Chittoor District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Piler, Chittoor District.
35.	MS. SINGI SRAVANI REDDY Plot No.18/B, Bhapujinagar, Bowenpally, Hyderabad, Telangana-500011.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District, Vice Ms. Shiva Namratha transferred.	Ms.SHIVA NAMRATHA
36.	MS. VATTIKUTI DIVYA CHOWDARY #101, Bommarillu apartment, Vaishnavi nagar, 2nd lane, Ponnur, Guntur-522124.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovvur, West Godavari District. (POST KEPT VACANT)	II Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovvur, West Godavari District.
37.	MS. DHARMALA LALITHASRI D.No.17-1-10, behind Bangalore Ayyenger Bakery, Dharmala street, Pedagantyada, Visakhapatnam-530044	Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Cheepurupalli, Vizianagaram District. (POST KEPT VACANT)	Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram

SL NO.	NAME OF THE CANDIDATE	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
38.	MS. SWARNA SUSHMA #51-1-56, kabadipalem, Ongole, Prakasam- 523001.	Special Judicial Magistrate of First Class for trial of Cases under Prohibition & Excise Act-cum-III Additional Civil Judge (Junior Division), Machilipatnam, Krishna District. (POST KEPT VACANT)	Special Judicial Magistrate of First Class, Mobile Court for trial of cases under (PCR) Act- cum-IX Addl. Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Machilipatnam, Krishna District.
39.	SRI BANGARU NEHEMIAH H.No.2-2-69/12, Sadguru nilayam, Thirumala enclave, Macha Bollarum, Premnagar, Hyderabad, Telangana-500010.	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Punganur, Chittoor District, Vice Sri K.Krishna Vamsi transferred.	Principal / I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District.
40.	MS. KOTYADA SHYAMALA DEVI D/o Siva, Opp. Sachivalayam, Alamanda koduru, K.Kotapadu, Visakhapatnam-531022.	I Additional Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kaikalur, Krishna District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Kaikalur, Krishna District.
41.	SRI K. KISHORE BUSANABOYINA Flat No.101, Kalpana nagar, Kanuru, Penumaluru(M), Krishna(D)-520007.	Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Kota, Nellore District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Gudur, Nellore District.

Further, the Civil Judges (Junior Division) mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	ON RELIEF MS. J.SOWMYA JOSPHINE, Additional Civil Jude (Junior Division), Parvathipuram, Viziangaram District.	Principal Civil Jude (Junior Division), Parvathipuram, Viziangaram District. (POST KEPT VACANT)	-	Ms. J.Sowmya Josphine on relief by successor shall regularly assume charge as Principal Civil Judge (Junior Division), Parvathipuram Vizianagaram District, which post she is holding full additional charge.
2.	ON RELIEF MS. SUNKARA SRIREKHA, Additional Civil Judge (Junior Division), Amalapuram, East Godavari District	Principal Civil Judge (Junior Division), Amalapuram, East Godavari District (POST KEPT VACANT)	-	Ms. Sunkara Srirekha, on relief by successor shall regularly assume charge as Principal Civil Judge (Junior Division), Amalapuram, East Godavari District, which post she is holding full additional charge.
3.	ON RELIEF MS. S.SHIVA NAMRATHA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur, Nellore District.	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur, Nellore District. (POST KEPT VACANT)	-	Ms. S.Shiva Namratha, on relief by successor shall regularly assume charge as Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur, Nellore District, which post she is holding full additional charge.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
4.	SRI K.KRISHNAVAMSI, I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District.	IV Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kakinada, East Godavari District. (POST KEPT VACANT)	Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District.	III Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
5.	SMT. ATMAKURI VENKATA SAI SRIVALLI, II Additional Civil Judge (Junior Division), Adoni, Kurnool District.	I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kakinada, East Godavari District. (POST KEPT VACANT)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Adoni, Kurnool District.	II Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
6.	MS. K.SRUTA VINDA, VII Additional Civil Judge (Junior Division), (Mobile Court), Visakhapatnam.	Civil Judge (Junior Division), Vinukonda, Guntur District, Vice Ms. M.Mahathi transferred.	Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam	I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.
7.	MS. M. MAHATHI Junior Civil Judge, Vinukonda, Guntur district (consequential change)	VII Additional Civil Judge (Junior Division) -cum- VII Additional Judicial Magistrate of First Class, Visakhapatnam, Vice Ms.K.Sruta Vinda transferred.	I Additional Civil Judge (Junior Division), Narasaraopet, Guntur District.	Special Judicial Magistrate of First Class, Excise Court, Visakhapatnam

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
8.	SRI K.NARENDRA REDDY, Principal Civil Judge (Junior Division), Chilakaluripet, Guntur District.	VIII Additional Judicial Magistrate Municipal Mobile Court-cum-VIII Additional Civil Judge (Junior Division), Vijayawada, Krishna District. (POST KEPT VACANT)	Additional Civil Judge (Junior Division) Chilakaluripet, Guntur District.	Rent Controller-cum-IV Addl. Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Vijayawada, Krishna District.

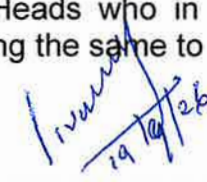
All the newly appointed Civil Judges (Junior Division) are directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of Civil Surgeon and submit the same to the Principal District and Sessions Judges concerned. In turn the Principal District and Sessions Judges shall forward the same to the High Court of Andhra Pradesh.

All the Principal District Judges or their nominated officers are directed to administer the oath to the newly appointed Civil Judges (Junior Division) when they report for duty.

All the newly appointed Civil Judges (Junior Division) are directed to take charge on 26.09.2026 and other Civil Judges (Junior Division) are directed to take charge on or before 26.09.2026 without fail.

NOTE: 1. The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

2. The officers from whom they may have to take charge are on leave or absent for any reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned (along with G.O.)
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
10. **THE ADDITIONAL DISTRICT AND SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Nidhi Bhavan, Mangalagiri, Guntur District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
13. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.

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**GOVERNMENT OF ANDHRA PRADESH
ABSTRACT**

Public Services - Andhra Pradesh State Judicial Service - Civil Judges (Junior Division) - Notified for the year, 2025 - Selection of candidates - Approved-Appointment - Orders - Issued.

LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT

G.O.Ms.No. 157

Dated.27-08-2026

Read the following:-



1.	From the Registrar (Recruitment), High Court of Andhra Pradesh, Lr.ROC.No.05/2025-RC, dated:10.04.2026
2.	From the Addl. Director General of Police, Intelligence, AP., letters ID No.451-491/VI/2026, dt.04.06.2026, 11.06.2026, 18.06.2026, 08.07.2026, 23.07.2026, 27.07.2026, 29.07.2026 and 07.08.2026.
3.	District Collector, East Godavari., Letter no Roc No.M4/571260/2026 dated 14.08.2026.

ORDER:

In the letter first read above, the Registrar (Recruitment), High Court of Andhra Pradesh has stated that a notification was issued inviting applications for appointment of Civil Judge (Junior Division) in the State Judicial Service for the year, 2025 and submitted the list of candidates selected for the said posts.

2. The Registrar (Recruitment), High Court of Andhra Pradesh while furnishing the list of forty one (41) candidates (40 DR + 1 RT) provisionally selected, has requested the Government to issue necessary orders for appointment of the said forty one (41) candidates (40 DR + 1 RT) to the posts of Civil Judge (Junior Division) under direct recruitment notified for the year, 2025.

3. In the letters 2nd and 3rd read above, the Character and antecedents of the candidates have been got verified by the Addl. Director General of Police, Intelligence, Vijayawada and District Collector, East Godavari, Andhra Pradesh.

(Contd...P.2)

4. After due verification and detailed examination, the Government of Andhra Pradesh hereby approve the selection of forty one (41) candidates (40 DR + 1 RT) specified in the Annexure to this order for appointment as Civil Judges (Junior Division) under Direct Recruitment and recruitment by transfer respectively.

5. Government hereby direct that the candidates shall undergo the prescribed period of training after executing bonds on their appointment as per rule 8 of the Andhra Pradesh State Judicial Service Rules, 2007. On completion of the prescribed training, they shall be appointed temporarily as Civil Judges (Junior Division). The appointment of the said candidates as Civil Judges (Junior Division) and their deputation to undergo prescribed training shall be subject to the production of physical fitness certificates by them to the Hon'ble High Court of Andhra Pradesh.

6. Accordingly, the following Notification will be published in the extraordinary issue of the Andhra Pradesh Gazette, dated:27.08.2026.

NOTIFICATION

In exercise of the powers conferred by rule 4(1) of the Andhra Pradesh State Judicial Service Rules, 2007, the Governor of Andhra Pradesh hereby appoints forty one (41) candidates (40 DR + 1 RT) mentioned in the Annexure appended to the Notification, as Civil Judges (Junior Division) by method of direct recruitment, and recruitment by transfer respectively.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

To

The Commissioner of Printing, Stationery and Stores Purchase, A.P., Muthyalampadu, Vijayawada - for publication of the Notification in the Andhra Pradesh Gazette (2 copies).

✓ The Registrar (Recruitment), High Court of Andhra Pradesh, Nelapadu, Amaravati.

The Registrar General, High Court of Andhra Pradesh, Nelapadu, Amaravati.

(Contd...P.3)

The individual concerned through the Registrar (Recruitment),
High Court of Andhra Pradesh, Nelapadu, Amaravati.

The Accountant General, Andhra Pradesh, Vijayawada.

The Director General of Police, Intelligence, Andhra Pradesh, Vijayawada.

The Director General of Police, Andhra Pradesh, Mangalagiri.

The Director of Treasuries and Accounts, Andhra Pradesh, Mangalagiri.

The Pay and Accounts Officer, Andhra Pradesh, Mangalagiri.

Copy to:-

The P.S. to Special Chief Secretary to Governor, Raj Bhawan.

The P.S. to Secretary to Hon'ble Chief Minister.

The P.S. to Chief Secretary.

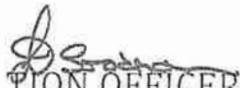
The P.S. to Secretary, Law Department.

The Law (C) Department.

The Director of Translation, A.P., for translation of Telugu version.

SF/SCs.

//FORWARDED::BY ORDER//


SECTION OFFICER


ANNEXURE

ANNEXURE TO G.O.Ms.No. 157, LAW (L AND LA&J-HOME-COURTS.A) DEPARTMENT DATED:27.08.2026.

**LIST OF CANDIDATES SELECTED FOR THE POSTS OF
CIVIL JUDGES (JUNIOR DIVISION) BY DIRECT RECRUITMENT**

BY DIRECT RECRUITMENT

Sl. No.	Hall Ticket Number	Name and Address of the candidate	Qualification	Category	Marks
1	JCJ25298	L SURYA HEMANTH Flat no.B 210, Devi homes apartment, KRM colony, Chaitanya nagar, Maddilapalem, Visakhapatnam-530013.	B.A., LL.B.	OC	191.50
2	JCJ25212	DARISI VENKATA SATYA DHANUSHA H.No.16, Brundavanam Housing colony, Kavali, SPSR Nellore-524201.	LL.B.	OC	190.17
3	JCJ25133	NALLURI GOWTHAMI #7-1202/B, Hari Hara Nagar, 2 nd lane, Mangamur road, Ongole, Prakasam- 523002.	LL.B.	OC	189.67
4	JCJ25107	TATIREDDY KIRANKUMAR REDDY #4-1, Pedda Bajar Racherla Peapully(M), Kurnool-518220.	LL.B.	OC	187.50
5	JCJ25074	RASAMSETTY SAI SREE KEERTHIKA #17-5-10/A, Opp. Syndicate Bank, Raja Bazaar, Vizianagaram-535002.	LL.B.	OC	186.83

(Contd...P.2)

6	JCJ25203	POTLURI RISHI KIRAN #19-359, near Krishna Mandiram, Kamati street, Chinna bazar, Nellore-524001.	B.A., LL.B.	BC-B	186.00
7	JCJ25285	KOTTANA BINDU #27-2-53/2, Srinagar, Gajuwaka, Visakhapatnam-530026.	B.A., LL.B.	BC-D	184.50
8	JCJ25333	VENNAPUSA SUPRIYA Flat No.B1, Satya nivas, 3 rd floor, C.L.Purohit street, Urmila nagar, Bhavanipuram, Vijayawada, Krishna-520012.	B.A., LL.B.	EWS	184.00
9	JCJ25438	BONIGE LIKHI PRAKASH D.No.5-49, Chityala(V), Gopalapuram(M), West Godavari-534316.	LL.B.	SC	183.33
10	JCJ25032	MEEGADA UDAY SHANKAR D.No.2-82, MIG-I-82, M.N.M.Nilayam, Midhilapuri vuda colony, Madhurawada, Visakhapatnam-530041.	LL.B., LL.M, MA Public Admn., Master of Journalism & Mass commu- nication	BC-A	182.33
11	JCJ25128	DYAWAR CHANDRALEKHA H.No.1-1-47/23/219, new Kummariwada, Adilabad, Telangana-504001.	LL.B.	ST	182.00
12	JCJ25152	DAMARAMADUGU DIVYA SREE #16-8-288, Vaishnavi- palace, Flat no.201, First road, near Ayush Dental care, Ramalingapuram, Nellore-524003.	B.A., LL.B.	BC-A	181.67

13	JCJ25493	AVVARI VENKATA NAGA MAHA LAKSHMI GAYATHRI H.No.1-2, Sowpadu(V), Guntur-522017.	LL.B.	EWS	181.33
14	JCJ25111	TURIMELLA SUSHMA D.No.20-5-666/1, 3 rd lane Mutyala reddy nagar, Opp. Hindu Men's Medical Hostel road, Ward No.4, Amaravathi road, Guntur-522007.	LL.B., MBA	SC	179.33
15	JCJ25256	PELLAKURU CHENCHU KRISHNA PRIYANKA DEVI #27-3-2342, Ring road, NTR nagar, Nellore-524002.	LL.B.	BC-A	178.83
16	JCJ25277	SATULURI YAMUNA D.No.32-93, Ragannapalem, Chilakaluripet, Guntur- 522616.	LL.B.	SC	177.67
17	JCJ25427	MARPU SAISRUJANA D.No.1-379, Sainik nagar, Tekkali, Srikakulam-532201.	LL.B.	BC-A	177.33
18	JCJ25056	AKARI LIKHITHA H.No.10-61, Arunakka nagar, Srirampur colony, Naspur, Mancheria, Adilabad, Telangana-504303.	LL.B.	BC-D	177.00
19	JCJ25541	TIRUKALA UMA MAHESH Lakshmi Narasimha nilayam, Mittakandriga, Chittoor-517644.	LL.B.	BC-B	176.67

20	JCJ25366	GURAJALA SHEETAL #25-5-1, Jayakrishna puram, Mondretivari street, Korukonda road, East Godavari-533105.	LL.B.	EWS	175.50
21	JCJ25187	LOKAM SAI SWETHA B6 406, Aparna amarawathi one apartments, Kunchanapalli, Guntur-522501.	LL.B., LL.M.	BC-B	175.50
22	JCJ25010	BHEEMA MOHANA LAKSHMI #3-110, Annaswamipalli (V), Renigunta(M), Tirupati, Chittoor-517520.	LL.B.	BC-B	175.33
23	JCJ25080	AKKIRAJU AKHILA D.No.6-3-940, Maruthi Nagar, Anantapur-515001.	LL.B., LL.M.	BC-D	175.33
24	JCJ25244	DALAWAI YAGNASRI Plot No.112, Pragatools colony, Petbhasheerabad, Pipeline road, Kompally, Jeedimetla, Hyderabad, Telangana-500067.	LL.B.	BC-A	174.17
25	JCJ25075	NARASINGA PRATHYUSHA #27-6-14, Pilla Vari Street, Jampeta, Rajahmundry, East Godavari-533103.	LL.B.	EWS	174.00
26	JCJ25297	BADUGU SIRI VISWAJA HIND #26-1-1986/2, BV nagar, Nellore, SPSR Nellore-524004.	B.A., LL.B. (Hons.)	BC-B	173.50
27	JCJ25239	KALAVALA SUKANYA H.No.41-30/1, Ramnagar, Ramakrishnapur, Adilabad, Telangana-504301.	LL.B., LL.M.	SC	173.33

28	JCJ25132	AVIDI SUNEELA D.No.115-17-54, Konthamur-Katheru road, near Venkata Durga life fish centre, Rajamahendravaram, East Godavari-533102.	LL.B.	SC	173.33
29	JCJ25118	DHARMAVARAPU MRUDULA #4-1245, near new Kijiji school, Podili road, Darsi, Prakasam-523247.	B.A. LL.B. (Hons.)	EWS	172.00
30	JCJ25447	SYED MUNEERA H.No.18/284-2, BR street, Jammalamadugu, YSR Kadapa-516434.	LL.B.	EWS	171.83
31	JCJ25359	SHAIK RESHMA H.No.5-71, Kommuru, Kakumanu, Guntur-522235.	LL.B.	BC-E	171.67
32	JCJ25375	SHAIK MOHAMMAD AZAM H.No.9/59/8, Mangalagiri colony, B Thandrapadu, Kurnool-518007.	LL.B., LL.M.	BC-E	169.17
33	JCJ25255	IMMADISSETTY YELLAMANDA RAO D.No.4-20, Immadisettyvaripalem, Bapatla, Guntur-522101.	LL.B.	EWS	168.83
34	JCJ25179	BANAVATHU VENKATA SAI NAIK #3-1-75/8, Kabelā center, RR nagar, beside Flyover, Gangaraju korri, Krishna-520012.	LL.B.	ST	168.67

(Contd...P.6)

35	JCJ25105	SINGI SRAVANI REDDY Plot No.18/B, Bhapujinagar, Bowenpally, Hyderabad, Telangana-500011.	LL.B.	EWS	168.50
36	JCJ25436	VATTIKUTI DIVYA CHOWDARY #101, Bommarillu apartment, Vaishnavi nagar, 2 nd lane, Ponnur, Guntur-522124.	LL.B.	EWS	168.17
37	JCJ25209	DHARMALA LALITHASRI D.No.17-1-10, behind Bangalore Ayyenger Bakery, Dharmala street, Pedagantyada, Visakhapatnam-530044.	LL.B., M.A. Public Administra- tion, Pursuing LL.M.	EWS	167.67
38	JCJ25523	SWARNA SUSHMA #51-1-56, kabadipalem, Ongole, Prakasam- 523001.	LL.B.	BC-C	158.50
39	JCJ25279	BANGARU NEHEMIAH H.No.2-2-69/12, Sadguru nilayam, Thirumala enclave, Macha Bollarum, Premnagar, Hyderabad, Telangana-500010.	LL.B.	BC-C	154.00
40	JCJ25016	KOTYADA SHYAMALA DEVI D/o Siva, Opp. Sachivalayam, Alamanda koduru, K.Kotapadu, Visakhapatnam-531022.	LL.B.	EWS (PwBD)	144.33

GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT

(Contd...P.7)

UNDER RECRUITMENT BY TRANSFER

Sl. No.	Hall Ticket Number	Name and Address of the candidate	Qualification	Category	Marks
1	JCJ25234	K KISHORE BUSANABOYINA Flat No.101, Kalpana nagar, Kanuru, Penumaluru(M), Krishna(D)-520007.	LL.B., LL.M.	BC-D	162.83

**GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL AND LEGISLATIVE AFFAIRS & JUSTICE
LAW DEPARTMENT**

CERTIFICATE OF PHYSICAL FITNESS	Medical Officer not below the rank of Civil Surgeon.
	District Medical and Health Officer.

Name and rank of the officer granting the certificate_____

I do hereby certify that I have examined (Full name) _____

_____ a Candidate for
employment under the Government of Andhra Pradesh, in the _____
_____ service, as _____

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an **excess/below** the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small **pox/vaccination**.

Chest measurement in inches	On full Inspiration	:	
	On full expiration	:	
	Difference (expansion)	:	
	Cms. Cms.		

Height: Cms.

Weight Kgs.

His/her vision is normal.

Hypermetropic (_____))
(Here enter the degree and defect, and the strength of correction glasses)

Myopic (_____))
(Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed)_____))
(Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity.
Personal marks (atleast two should be mentioned)

Station:

Dated:

Signature :

Rank :

Designation :

CANDIDATE'S STATEMENT AND DECLARATION

The candidate must make the statement required below prior to his/her medical examination and must sign the declaration appended thereto in the presence of the Medical Officer. His attention is specially directed to the warning contained in the note below:

1. State your name in full. :
2. State Your age and place of birth. :
3. (a) Have you ever had smallpox, intermittent or any other fever, enlargement or suppuration of glands, spitting of blood, asthma or inflammation of lungs, heart disease, fainting attacks, rheumatism, appendicitis? :

OR

- (b) any other disease or accident requiring confinement to bed and medical or surgical treatment.
4. When were you last vaccinated? :
5. Have you or any of your near relations afflicted with consumption, scrofula, gout, asthma, fits, epilepsy or insanity? :
6. Have you suffered from any form of nervousness due to over-work or any other cause? :
7. Have you been examined and declared unfit for Government service by a Medical Officer/Medical Board, within the last three years (to be filled in only in the cases of candidates for subordinate services) :
8. Furnish the following particulars concerning your family:- :

Father's age, if living and state of health	Father's age at death and cause of death	Number of brothers living, their ages and state of health	Number of brothers dead, their ages and cause of death

Mother's age, if living and state of health	Mother's age at death and cause of death	Number of sisters living, their ages and state of health	Number of sisters dead, their ages and cause of death

Contd...2.

// 2 //

I declare all the above answers to be, to the best of my belief, true and correct.

I also solemnly affirm that I have not received a disability certificate pension on account of any disease or other condition.

Candidate's Signature:

Signed in my presence:

Signature of Medical Officer:

Note (1) The candidate will be held responsible for the accuracy of the above statement. By willfully suppressing any information, he will incur the risk of losing the appointment, and if appointed, of forfeiting all claims to superannuation allowance or gratuity.

Note (2) The candidates selected by the Andhra Pradesh Public Service Commission for direct recruitment to the Andhra Pradesh Police Service or Andhra Pradesh Civil Service (Executive Branch), otherwise than from the Andhra Pradesh Revenue Subordinate Service will be examined by a Medical Board before appointment.